

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4044

ANSWERED ON:23.08.2005

SPECIAL ECONOMIC ZONES

Deshmukh Shri Subhash Sureshchandra;Gudhe Shri Anantrao;Rao Shri Sambasiva Rayapati

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a Special Economic Zones Bill has been approved by the Cabinet;
- (b) if so, the time by which it is likely to be introduced in the Parliament;
- (c) the Central aid sanctioned/release for setting up of new Special Economic Zones so far State-wise and Zone-wise; and
- (d) the progress made so far in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) & (b) : The Special Economic Zones Act, 2005 (No.28 of 2005) received the assent of the President on 23 June 2005.

(c) & (d): The Special Economic Zone scheme does not envisage any Central assistance for setting up of new Special Economic Zones and the zones are being encouraged to be set up in the private sector or joint sector in association with the State Government or by the State Governments themselves.